

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
MUMBAI BENCH

Original Application No: 1372 of 1995

Date of Decision: 17.10.97

**Wandkishore Pralhadrao Joshi**

Applicant.

**Mr. S.P. Kulkarni**

Advocate for  
Applicant.

Versus

**U.O.I. & Ors.**

Respondent(s)

**Mr. S.S. Karkera for Mr.P.M.Pradhan**

Advocate for  
Respondent(s)

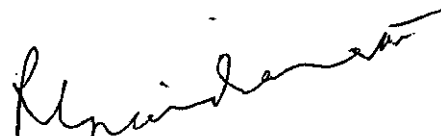
CORAM:

Hon'ble Shri. **Justice R.G. Valdyanatha, V.C.**

Hon'ble Shri. **M.R.Kolhatkar, Member (A)**

(1) To be referred to the Reporter or not? ~~~~~

(2) Whether it needs to be circulated to  
other Benches of the Tribunal? ~~~~~

  
V.C.

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH, 'GULESTAN' BUILDING No.6  
PRESCOT ROAD, MUMBAI 400001

O.A.No. 1372 OF 1995

DATED : THIS 17TH OCTOBER, 1997

CORAM : Hon. Shri Justice R G Vaidyanatha, V.C.  
Hon. Shri M R Kolhatkar, Member(A)

Nandkishore Pralhadrao Joshi  
Post Nandurghat  
Tal. Kaij,  
Nandurghat (Chousala S.O.)  
Dist. Beed 431126  
(By Adv. Mr. S P Kulkarni, Counsel)

..Applicant

V/s.

Union of India  
through Superintendent of  
Post Officer, Beed Division,  
At & Post Dist. Beed  
Beed 431 122

2. Post Master General  
Maharashtra Circle  
Aurangabad Region  
Aurangabad 431002

3. Shri Bibheeshan Jadhav  
Branch Post Master  
Manjar Sumbha Branch Office  
via., Naiknoor S.O. Beed  
Dist. Beed 431125  
(By Adv. S S Karkera, for Mr.  
P.M. Pradhan, Central Government  
Standing Counsel)

..Respondents

ORDER

[Per: R G Vaidyanatha, Vice Chairman]

1. Heard Mr. S P Kulkarni, counsel for the applicant  
and Mr. S S Karkera, for Mr. P M Pradhan, counsel for  
the respondents.

2. This O.A. is filed for seeking direction for  
selection to the post of Extra Departmental Branch Post



Master (EDBPM) at Nandurghat, Dist. Beed and for a request to the respondents to consider the applicant if nominated by the Employment Exchange along with other candidates.

3. Now the Miscellaneous Petition No. 587/97 is filed for a similar direction that even in the changed circumstances the respondents may be directed to consider the case of the applicant along with others for the said appointment.

4. After hearing both the sides the Original Application as well as the Miscellaneous Petition are disposed of with the following directions:

5. For filling the post of Extra Departmental Branch Post Master, the respondents shall consider <sup>all</sup> ~~that~~ the candidates including the applicant, if nominated by the Employment Exchange, as per rules and pass appropriate orders regarding the appointment. In case the applicant is aggrieved in his not getting the appointment he may challenge the appointment order according to law before this Tribunal. The O.A. as well as M.P.No. 587/97 are disposed of. No order as to costs.

M.R.Kolhatkar

(M.R.Kolhatkar)

Member(A)

R.G.Vaidyanatha

(R G Vaidyanatha)

Vice Chairman